

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

106. C.P.(IB) -732/MB/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.11.2023**

NAME OF THE PARTIES: Omkara Assets Reconstruction Private Limited

V/s.

Autocreate Wheels Private Limited

SECTION 7 OF IBC, 2016

ORDER

(Hearing Through: VC and Physical (Hybrid) Mode)

Counsel for the parties are present through virtual hearing but appearance is not given in the chat box.

Counsel for the Respondent submits that he received some additional documents from Petitioner yesterday evening and needs some time to examine the same and address the Bench.

List this matter on **06.12.2023** for further consideration.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Vitthal

Sd/-
LAKSHMI GURUNG
Member (Judicial)